

SL.No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/787/2023 IA (IBC)/786/2023 in CP (IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Lanco Kondapali Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Kondapali Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/787/2023

This application is filed seeking to condone the delay of 32 days in filing the claim of the applicant. Ms. Shradha Gupta reports no objection for allowing the application. Hence, considering the same the application is allowed.

IA (IBC)/786/2023

Consequent to the order passed in IA/787/2023 this application is allowed the liquidator shall consider the claim of the applicant in accordance with law.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)